

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 319 of 97

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.

JAYANTA KUMAR BAGCHI

- v e r s u s -

N.F. Railway

For the applicant : Ms. S. Banerjee, counsel.

For the respondents : Ms. U. Sanyal, counsel.

Heard on 16.9.98

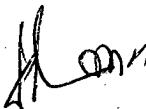
Order on 16.9.98

O R D E R

D. Purkayastha, JM

Ld. counsel Ms. Banerjee appearing on behalf of the applicant has submits that she / no instruction from her client over the matter. Therefore, she does not want to appear on behalf of the applicant in this case. Thereby application is dismissed.

2. No order is passed as to costs.


(D. Purkayastha)
Member (J)